

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 3573  
TO BE ANSWERED ON 21<sup>ST</sup> DECEMBER, 2015

FUNDS UNDER CSR

3573. SHRI B. SRIRAMULU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- whether the Public Sector Undertakings (PSUs) and agencies functioning under the Ministry have earmarked funds for taking up projects under the Corporate Social Responsibility (CSR) scheme during each of the last three years and the current year;
- if so, the details of total funds earmarked thereunder and utilised by these PSUs and agencies along with the projects undertaken by them during the said period including their present status, State/UTwise and company-wise;
- whether the Government has received any complaints regarding arbitrary utilisation of funds and gross irregularities in the award of contracts/execution of these projects; and
- if so, the details thereof along with the action taken by the Government on these complaints?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (सीतारमण निर्मला श्रीमती)(स्वतंत्र प्रभार )  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a)&(b) Yes, Madam. The details of amount allocated/utilized by the Central Public Sector

Enterprises (CPSEs) under Department of Commerce except STCL, a subsidiary of STC of India Ltd., which is under winding up, during the last three years and the current years are as under:-

(Rs. in crore)

	2012-13		2013-14		2014-15		2015-16	
	Allocated	Utilized	Allocated	Utilized	Allocated	Utilized	Allocated	Utilized
MMTC	2.45	2.32	0.64	0.63	0.49	0.47	0.45	0.43
PEC	2.79	1.19	0.96	2.84	1.12	2.15	0.31	0.14
STC	0.49	0.52	0.53	1.41	0.45	0.32	-	0.13
ECGC	4.99	0.01	6.00	8.51	7.72	3.37	7.40	0.51

<b>ITPO</b>	0.32	0.34	0.36	0.38	0.38	0.43	6.59	-
<b>TNTPO</b>	-	-	0.02	0.02	0.03	0.03	0.34	-
<b>KTPO</b>	-	-	-	-	0.02	0.02	0.02	-

The CPSEs have spent the allocated amount for CSR activities as per the guidelines issued by Department of Public Enterprises from time to time on projects related to health care, infrastructure development, construction of public toilets, mid-day meal scheme for poor children, contribution to Swachh Bharat Kosh, water management, recycle of waste, fitment of Jaipur Foot/Limbs and Callipers to differently-abled patients/amputees, Flood Relief Fund, etc. in various States like Delhi, Odisha, Goa, West Bengal, Gujarat, Uttarakhand, Uttar Pradesh., Rajasthan, Haryana, Hyderabad, Kolkata, Maharashtra, Jammu & Kashmir, Andhra Pradesh and Tamil Nadu.

- (c) No, Madam
- (d) Does not arise.

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